

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Spice Infra-Trading Private Limited Date of Commencement of Liquidation: 31-07-2019; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. Ankur Kumar; Last 5 digit of registration number: 10283

| Sl. no.      | Category of stakeholders  | Summary of claims received |                   | Summary of claims admitted |                 | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|--------------|---|----------------------------|-------------------|----------------------------|-----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|              |   | No. of claims              | Amount (Rs.)      | No. of claims              | Amount (Rs.)    |                             |                           |                                     |                            |
| 1            | Unpaid insolvency resolution process costs  |                            |                   |                            |                 |                             |                           |                                     | NA                         |
| 2            | Liquidation costs incurred till date  |                            |                   |                            |                 |                             |                           |                                     | NA                         |
| 3            | Secured financial creditors   | 0                          | 0                 | 0                          | 0               | 0                           | 0                         | 0                                   | <a href="#">Annexure 3</a> |
| 4            | Unsecured financial creditors   | 3                          | 4020843846        | 2                          | 20986085        | 0                           | 0                         | 0                                   | <a href="#">Annexure 4</a> |
| 5            | Operational creditors (Workmen)   | 0                          | 0                 | 0                          | 0               | 0                           | 0                         | 0                                   | <a href="#">Annexure 5</a> |
| 6            | Operational creditors (Employees)   | 2                          | 385000            | 2                          | 385000          | 0                           | 0                         | 0                                   | <a href="#">Annexure 6</a> |
| 7            | Operational creditors (Government Dues)   | 1                          | 77756896          | 1                          | 52511596        | 0                           | 0                         | 0                                   | <a href="#">Annexure 7</a> |
| 8            | Operational creditors (other than Workmen, Employees and Government Dues)             | 0                          | 0                 | 0                          |                 | 0                           | 0                         | 0                                   | <a href="#">Annexure 8</a> |
| 9            | Other stakeholders, if any (other than financial creditors and operational creditors) | 1                          | 865333            | 1                          | 865333          | 0                           | 0                         | 0                                   | <a href="#">Annexure 9</a> |
| <b>Total</b> |   | <b>7</b>                   | <b>4099851075</b> | <b>6</b>                   | <b>74748014</b> | <b>0</b>                    | <b>0</b>                  | <b>0</b>                            |                            |